

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 538
ANSWERED ON 03/02/2026**

DIGITAL LIFE CERTIFICATION INITIATIVE

538. Shri P P Chaudhary:

Smt. ShobhanabenMahendrasinhBaraiya:

Shri Nalin Soren:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry has assessed the impact of reduction in exclusion errors for senior citizens and persons with limited mobility in DumkaLokSabha constituency through the Digital Life Certificate Initiative, if so, the details thereof;**
- (b) the number of beneficiaries covered under this initiative, State-wise;**
- (c) the details of measurable reduction in processing time and administrative burden achieved through Digital Life Certificate;**
- (d) whether the Ministry has identified any measurable indicators that reflect improved access to Government services; and**
- (e) if so, the details thereof including the number of beneficiaries, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (e): Digital Life Certificate (DLC) is a mobile application developed for Aadhaar-based biometric verification of beneficiaries under National Social Assistance Programme (NSAP). The application fetches beneficiary details using Aadhaar, obtains consent, and authenticates identity through facial recognition or biometric scans. Upon successful verification, a real-time life certificate is generated and notified to the beneficiary via mobile.

Digital Life Certificate initiative reduces exclusion errors among senior citizens and persons with limited mobility by eliminating the need for physical visits to offices for life certification. By enabling self-digital verification using Mobile Application and doorstep-based verification, the initiative ensures timely submission of life certificates, thereby preventing avoidable stoppage of pensions and ensuring continuity of income support for vulnerable beneficiaries.

DLC initiative has led to reduction in processing time and administrative burden by replacing manual, paper-based verification with real-time digital authentication. With DLC, verification is completed instantaneously or within 24–48 hours.

A steady increase in the number of life certificates generated digitally since it was launched; indicate wider reach and easier access for beneficiaries, especially senior citizens and persons with limited mobility. However, NSAP guidelines categorically provide that no beneficiary shall be denied assistance amount on the grounds of non-availability of a bank/Post Office account and/or Aadhaar number. The Government has also issued directions to all States/UTs to ensure that the use of technology and digitization does not impede the delivery of benefits to beneficiaries. Details of DLCs registered in the DumkaLokSabha Constituency, along with information on active beneficiaries and DLCs registered under NSAP pension schemes (State/UT-wise) are provided at Annexure.

Annexure

Annexure referred to in parts (a) to (e) of LokSabhaUnstarred Question No. 538 to be answered on 03.02.2026 regarding Digital Life Certification initiative

Details of DLC registered in DumkaLokSabha constituency

S.No.	District	Total active Beneficiary	Total DLC Registered
1	DUMKA	52091	29720
2	JAMTARA	38974	23749
3	DEOGHAR	44820	19886

(Source: NSAP-PPS portal)

State/UT-wise details of Active beneficiary (as per NSAP- PPS Portal) and DLC registered

S.No.	State	Total Active Beneficiary	Total DLC Registered
1	ANDAMAN and NICOBAR	588	447
2	ANDHRA PRADESH	2289991	4
3	ARUNACHAL PRADESH	50338	1
4	ASSAM	818456	277976
5	BIHAR	4595741	22465
6	CHANDIGARH	4964	1
7	CHHATTISGARH	804882	603649
8	DELHI	140627	224
9	GOA	13684	0
10	GUJARAT	724889	486442
11	HARYANA	443964	35
12	HIMACHAL PRADESH	116005	28
13	JAMMU and KASHMIR	135313	36450
14	JHARKHAND	1097732	605825
15	KARNATAKA	1396243	454215
16	KERALA	856962	2
17	LADAKH	7157	410
18	LAKSHADWEEP	256	0
19	MADHYA PRADESH	1952949	28757
20	MAHARASHTRA	1210245	318763
21	MANIPUR	64170	26519
22	MEGHALAYA	65344	17345

23	MIZORAM	27441	463
24	NAGALAND	62055	0
25	ODISHA	1945205	55402
26	PUDUCHERRY	28986	0
27	PUNJAB	52822	43804
28	RAJASTHAN	1144601	150
29	SIKKIM	1924	0
30	TAMIL NADU	1766374	4
31	TELANGANA	710643	16
32	DADRA and NAGAR HAVELI and DAMAN and DIU	19446	0
33	TRIPURA	137970	89810
34	UTTARAKHAND	229166	11
35	UTTAR PRADESH	5832339	1495
36	WEST BENGAL	2013452	1758201
	TOTAL	30762924	4828914

(Source: NSAP-PPS portal)
